

1. QUESTIONS

(1) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(2) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the table.

2. CONGRATULATORY MOTIONS

1. **Shri Rajesh Patnekar**, MLA to move the following:

“This House congratulates Master Pankaj Sainekar for becoming the first Goan in creating the Suryanamaskar Marathon by performing 2015 sets in 12hrs in Goa and 2295 sets of Suryanamaskar in 15 hrs at Ahmadabad, Gujarat during the International Yoga day thus creating the Limca Book of record and Golden Book of records respectively”.

2. **Shri Digambar Kamat**, MLA to move the following:

“This House Congratulates Pandit Arvind Mulgaonkar, Pandit Prabhakar Karekar and Pandit Somnath Chari for being awarded Sangeet Natak Academy Puraskar-2016 and also congratulates Sonia Sirsat for being awarded Ustad Bismaillah Khan Yuva Puraskar 2016”.

3. PAPER TO BE LAID ON THE TABLE

SHRI MANOHAR PARRIKAR, Chief Minister to lay the Performance Budget 2017-18 in respect to the following Demand for Grant:

1. Information & Technology (Demand No. 82).

4. PRIVATE MEMBERS' RESOLUTIONS

1. **Shri Pratapsingh Rane**, MLA to move the following:

“This House strongly recommends the Government to urgently repair the Tourist Cottages at Keri-Sattari as the condition of the same is very pathetic.”

2. **Shri Rajesh Patnekar**, MLA to move the following:

“This House strongly recommends the Government that the Primary Health Centre of Bicholim be upgraded to Community Health Centre.”

3. **Shri Chandrakant Kavalekar**, Leader of Opposition to move the following:

“This House strongly recommends the Government to allay the sufferings of the people by ensuring that the Mediclaim Schemes sanctioned for availing of various medical treatments, facilities, etc. due to non-payment of previous bills raised by

them, the patients are forced to pay the Hospitals by arranging their own money and then seek re-imburement from the Government.”

4. **Shri Ravi Naik**, MLA to move the following:

“This House unanimously resolves that the Government should not sign and withdraw if signed, any MoU between the Inland Waterways Authority of India and MPT in order to protect the right of our rivers like Mandovi, Zuari, Chapora, Mapusa, Sal and Cumbharjua in the State of Goa.”

5. **Shri Nilesh Cabral**, MLA to move the following:

“This House strongly recommends the Government to implement meters in all the Taxis in Goa forthwith, and also to come out with strong legislations, to enforce the taxi permit conditions, so that the tourists, as well as the locals are not over charged, as Goa is getting a bad name on account of high handedness of certain taxi operators.”

5. **DISCUSSION AND VOTING OF THE FOLLOWING DEMAND FOR GRANTS, 2017-18(DAY-5)**

Demand No. 31 - Panchayats

**ASSEMBLY HALL
PORVORIM-GOA
27th JULY,2017**

**N. B. SUBHEDAR
SECRETARY**